

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

1/MA/CPC No. 534 of 1996.

Date of Order: 12.3.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

VIJAY SHANKAR

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. D.C. Bhattacharjee, counsel.

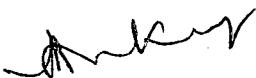
For the respondents: Mrs. K. Banerjee, counsel.

O R D E R

We have heard the 1d. counsel for both the parties.

Application be listed for hearing regarding admission on 4.4.97. On the prayer of the 1d. counsel for the petitioner, Leave is granted to file Rejoinder to the Reply filed by the 1d. counsel for the respondents to the Supplementary Application of the petition.

Relevant records also be produced on the date fixed.


(M.S. Mukherjee)
Member (A)


(A.K. Chatterjee)
Vice-Chairman.